

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.15
VL(IB)-01(PB)/2023

IN THE MATTER OF:

Piyush Mathur Petitioner/Applicant
Vs.	
Simpa Energy India Private Limited Respondent

Order under Section 42 of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Ms. Tanu Priya Gupta and Mr. Khushi Sharma, Advs. for Mr. Piyush Mathur
For the Liquidator	:	Mr. Divij Kumar, Adv. a/w Mr. Varun Tandon and Mr. Shivang Mukherji, Advs.

ORDER

List the matter for a physical hearing **on 09.07.2024**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)